

Cost of Film on Mahatma Gandhi

2952. SHRI GEORGE FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the item-wise breakdown of the cost of production of the film on Mahatma Gandhi being produced by Sir Richard Attenborough; and

(b) whether Government are satisfied that the money is not being misused?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUDHEN M. JOSHI): (a) The film is under production. At this stage, the exact cost of production cannot be ascertained.

(b) The accounts of the expenditure on film Gandhi are subject to audit. Irregularity or misuse, if any, in the expenditure will be known after the accounts are audited. The expenditure is being over seen by the National Film Development Corporation, which is a co-producer in the film.

Setting up of drug plant at Durgapur

2953. SHRI NIREN GHOSH: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what steps have been taken to set up a drug plant at Durgapur according to Hathi Committee recommendations;

(b) will it be included in the 6th Five Year Plan; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c). M/s. West Bengal Pharmaceuticals and Phytochemical Development Cor-

poration Ltd., a Govt. of West Bengal Undertaking have been issued letters of Intent for the manufacture of Aspirin, Salicylic Acid, 8-Hydroxy Quinoline etc., in a new industrial undertaking in Durgapur, West Bengal. Provision has been made in the Sixth Five Year Plan.

Power requirement in Maharashtra, Gujarat, Tamil Nadu and West Bengal during Sixth Plan period

2954. SHRI NIREN GHOSH: Will the Minister of ENERGY be pleased to state:

(a) what will be the power requirements in Maharashtra, Gujarat, Tamil Nadu and West Bengal at the end of the Sixth Five Year Plan period;

(b) how far these requirements will be met at the end of the Sixth Five Year Plan period;

(c) if any, shortfall is envisaged what steps are Government taking to meet that;

(d) on what basis power projects are being finalised to meet those requirements; and

(e) what is the reaction of State Governments to that?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (e). The Working Group on Power Development which was set up by the Planning Commission to recommend the power programme for inclusion in the 6th Five Year Plan 1980-85, projected the power requirements of the various states on the basis of the tentative exercise carried out by the 11th Annual Power Survey Committee and also identified the power projects for benefits during the Five Year Plan period 1980-85 keeping in view the projections for power requirements. The peak load and annual energy requirement of Maharashtra, Gujarat, Tamil Nadu and West Bengal and the